

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
UNSTARRED QUESTION NO. 5629
TO BE ANSWERED ON 2.4.2018**

COMPLAINTS OF HARASSMENT

5629. SHRI RATTAN LAL KATARIA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that some of the Scheduled Caste/ Scheduled Tribe (SC/ST) employees have lodged complaints for harassment on the basis of Casteism in Ministry;
- (b) if so, the details thereof including the mechanism adopted for redressal of grievance/complaints/representations of scheduled caste and scheduled tribe employees;
- (c) the number of Complaints received and disposed of during the last three years; and
- (d) the steps taken/being taken by the Government for their speedy disposal and to safeguard the interest of SC/ST employees in the Ministry?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(DR. SATYA PAL SINGH)**

(a) to (d) The Centrally funded institutions of MHRD are autonomous bodies which are governed by their own Acts, Statutes, Ordinances and Regulations made there under. The Acts of the respective institutions, stipulate that the institutions shall not discriminate on grounds of caste, religion. Institutions are competent to take all administrative decisions including to prevent all kinds of harassment and discrimination against any section of employees/students. Accordingly, complaints received in this Ministry are forwarded to concerned Autonomous Bodies /Educational Institutions for appropriate action. UGC informed that in few cases of complaints, comments/views are sought from the concerned University/College and on the receipt of the reply the same is forwarded to the applicant for his/her information. Data on caste-based harassment/discrimination is not centrally maintained.

CPGRAMS is the platform based on web technology which primarily aims to enable submission of grievances by the aggrieved citizens including employee from anywhere and anytime (24x7) basis to Ministries/Departments/Organisations who scrutinize and take action for speedy and favorable redress of these grievances. Tracking grievances is also facilitated on this portal through the system generated unique registration number.
